NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER) APPLICATION NUMBER : CA/18/2018 PETITION NUMBER : CP/3/2017 : CASCADE ENERGY PVT LTD NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S) : ROHIT RABINDRANATH **UNDER SECTION** : 241-242 **SIGNATURE** S.No. NAME (IN CAPITAL) **DESIGNATION**

1) R. Sarkarcharayanar counsel for for M. Sri Chara Kanzarayan Kerpordut

REPRESENTATION BY WHOM

2) J. Sivanandaraaj For Ridhime Sharma

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ORDER

Counsels for both the parties are present. Counsel for the Respondent submitted that the matter is sub-judice before the NCLAT and is likely to be taken up in near future. In the circumstances, the Respondent is directed to file reply by giving a copy to the other side. Matter is adjourned. Put up on 13.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)